

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

ORDER

No. 108/RG

Dated 16-07-2020

As informed by the Registry, some officials in Srinagar Wing of the High Court of Jammu & Kashmir have tested COVID positive. As per the SoPs issued by the Government access to the High Court Premises in Srinagar Wing of the High Court has to remain closed for two days for sanitization purpose. No person except the sanitization workers will be permitted entry into the High Court premises on 17th and 18th of July, 2020.

Urgent cases listed on 17th and 18th of July, 2020 in Srinagar Wing of the High Court shall be taken up on consideration on 20th July, 2020. Dates in other matters will be given by the concerned Bench Secretary and will be posted on the website of High Court of J&K on 20th July, 2020.

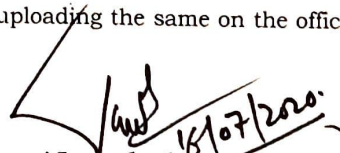
**Sd/-
(Gita Mittal)
Chief Justice**

No: 2487-95/RG

Dated: 16-07-2020

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K for information of Hon'ble the Chief Justice.
2. Secretary to Hon'ble Mr/ Mrs. Justice _____
..... for information of his/her Lordship.
3. Registrar Vigilance, High Court of J&K Jammu.
4. Registrar Rules, High Court of J&K, Jammu.
5. Registrar Computers, High Court of J&K.
6. Director, J&K State Judicial Academy, Jammu
7. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
..... for information and necessary action.
8. Secretary, J&K Bar Association, Jammu/Srinagar.
9. CPC (eCourts), High Court of J&K at Srinagar for uploading the same on the official website of the High Court.


**(Jawad Ahmed)
Registrar General**